## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

26

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	For clarification	391/394	Interface Ventures Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1>	Shreyas.A	D 1818	church,

9036118414 For VGB Ausociates

Petitioneria

Shoulds

Counsel for petitioner is present. He has filed synopsis in the Registry.

List it for orders on 27.09.2017.

MEMBER (J)

MEMBER (T)